

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-1912
ANSWERED ON-14/12/2021

RENEWABLE ENERGY TARGET BY 2030

1912. SHRI SUSHIL KUMAR GUPTA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state

- (a) whether it is a fact that the Prime Minister has set a target of installing 500GW (Giga watt) Renewable Energy (RE) capacity by 2030;
- (b) if so, the steps being taken in this regard; and
- (c) the steps taken to tap hydro resources to achieve the target?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a)&(b) In accordance with the Hon'ble Prime Minister's announcement at the recently concluded CoP26, the Government is committed towards achieving 500 GW of installed electricity capacity from non-fossil fuel sources by the year 2030.

The Government has taken several steps to promote renewable energy in the country. These include:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of RE parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.

(c) Several initiatives of the Government for hydro power development in the country were included in National Electricity Policy 2005, Hydro Power Policy 2008, and Tariff Policy, 2016.

In March, 2019, the Government approved a number of measures for promoting hydropower in the country: These are :

- Declaring Large Hydro Power (LHPs) (> 25 MW projects) as Renewable Energy source.
- Hydro Purchase Obligation (HPO) as a separate entity within Non-Solar Renewable Purchase Obligation (RPO).
- Tariff rationalization measures for bringing down hydro power tariff.
- Budgetary Support for Flood Moderation/Storage Hydro Electric Projects (HEPs).
- Budgetary Support for Cost of Enabling Infrastructure, i.e. roads/bridges.
 - a) Rs. 1.5 crore per MW for projects upto 200 MW.
 - b) Rs. 1.0 crore per MW for projects above 200 MW.

Subsequently, the HPO trajectory for the period 2021-22 to 2029-30 has also been notified by the Govt. on 29.01.2021. The guidelines for Budgetary Support towards Flood Moderation component as well as towards Cost of Enabling Infrastructure have also been notified by Govt. on 28.09.2021.